GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 3119 TO BE ANSWERED ON 06.08.2021

Waste Management

3119. SHRI THOMAS CHAZHIKADAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the detailed plans of Government the for waste management through local bodies;
- (b) whether such plan include projects as part of Swachh Bharat Mission;
- (c) if so, the details thereof;
- (d) whether the Government has any plan to make the local bodies zero waste centres; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (e): The Ministry has notified the Solid Waste Management Rules, 2016 and its amendments, for providing statutory framework to management of solid waste in the country. The Rules mandate duties and responsibilities of local authorities and village panchayats of census towns and urban agglomerations for solid waste management. As per the Rules, the local authorities and village panchayats of census towns and urban agglomerations, shall allow only the non-usable, non-recyclable, non-biodegradable, non-combustible and non-reactive inert waste and pre-processing rejects and residues from waste processing facilities to go to sanitary landfill sites. The rules further stipulate that every effort shall be made to recycle or reuse the rejects to achieve the desired objective of zero waste going to landfill.

Swachh Bharat Mission- Urban was initiated by Ministry of Housing and Urban Affairs, Government of India, in October 2014 for improvement of solid waste management in all urban areas of the country. Under Swachh Bharat Mission - Urban, Additional Central Assistance of 35 % as viability gap funding is provided as per guidelines, to supplement the efforts of States/Urban Local Bodies in managing municipal solid waste.

The Government of India has approved Phase II of Swachh Bharat Mission (Grameen), in February 2020, which inter alia focusses on solid and liquid waste management in rural areas. The Department of Drinking Water and Sanitation has issued operational guidelines to the States and Union Territories, which includes funding provisions for solid waste management activities at Village level.
